

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/36/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Deputy Registrar (Admn.),  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 5<sup>th</sup> January, 2024.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023/492-95 dated 21.12.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District has been granted **two days casual leave on 03.01.2024 and 04.01.2024, along with station leave permission, w.e.f. 24.12.2023 to 04.01.2024.** The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo. No. HC. VII-21/2008(Pt.)/37-38/A, dtd. , 05-01-2024**  
Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*